

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 4

Dated Guwahati, the 7th January, 2022

In supersession of all previous orders, Hon'ble the Chief Justice has been pleased to allot official Bungalow No. 4 at Malibagan, Kharghuli to Hon'ble Mr. Justice Arun Dev Choudhury, Judge, Gauhati High Court, until further orders. The Bungalow shall be treated as official residence with effect from the date of occupation by his Lordship.

By Order,

S/d Shri Utpal Rajkhowa
REGISTRAR (ADMIN)

Memo No. HC III - 21/ 2006/148-162/G dated 7th January, 2022.

Copy forwarded to: -

1. The Registrar (Vigilance/Judl./Admn./Estt), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. The Court Manager, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Pvt. Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The Project Manager, Computer Section, Gauhati High Court, Guwahati.
He is requested to upload the Notification in the website of the Gauhati High Court.
12. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
13. The Chief Security Officer, Gauhati High Court, Guwahati.
14. The Protocol Officer, Gauhati High Court, Guwahati.
15. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (ADMIN)

7/1/2022